

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016 AND
APPEAL NO. 122 OF 2016**

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016

**The Superintending Engineer (Operation) State Load
Despatch Centre, Gujarat** **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Amal Nair
Mr. Damodar Solanki

Counsel for the Respondent(s) : -

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016

Chhattisgarh State Load Despatch Centre (SLDC) **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. Siddharth Nigotia

Counsel for the Respondent(s) : -

APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016

State Load Despatch Centre, M.P. Power Transmission Corporation Ltd. **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi
Ms. Shounya Malhotra for R-4

APPEAL NO. 122 OF 2016

Maharashtra State Load Despatch Centre (MSLDC) **Appellant(s)**

Versus

Central Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.Y Deshmukh
Mr. Ram Narayan Kolhe

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter on **05.02.2020**.

(S.D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson